

[*Translation*]

Loans Advanced by Branches of Central Bank of India in Raisen and Vidisha Districts

1601. SHRI PYARELAL KHANDELWAL: Will the Minister of FINANCE be pleased to state:

(a) the number of partnership firms and Private Ltd. concerns in Raisen and Vidisha districts against which the officers of the Central Bank of India have made complaints during the last two years in regard to the irregularities committed by them in their stocks;

(b) whether, in spite of that, the branches of the Central Bank of India in the above districts have provided the loan facilities to the said firms; and

(c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Central Bank of India has reported that there was no specific complaint against any partnership or Private Ltd. firm in Raisen and Vidisha districts regarding irregularities committed by such firms on their stocks. However, performance of one of the firms enjoying credit facilities with its Vidisha branch was adversely affected due to continuous drought condition from 1986 to 1988 resulting in accumulation of stocks, delayed realisation of receivables, etc. However, need-based credit requirements were extended to it from time to time by the appropriate authorities of the bank.

Opening of Bank Branches in Himachal Pradesh

1602. PROF. PREM KUMAR DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) the number of licences issued during the last one year for opening the branches of nationalised banks in

Hamirpur, Una, Bilaspur and Kangra districts of Himachal Pradesh;

(b) the number of branches opened out of these so far;

(c) the number of branches that could not be opened indicating the reasons therefor; and

(d) the time by which these branches are likely to be opened?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) and (b) The number of licences issued during the last one year, i.e. from 1-4-89 to 31-3-90 and the number of branches opened in the districts of Hamirpur, Una, Bilaspur and Kangra in Himachal Pradesh are as follows:

<i>Name of the Districts</i>	<i>No. of licences issued</i>	<i>No. of branches opened</i>
1	2	3
1. Hamirpur	4	3
2. Una	5	3
3. Bilaspur	6	..
4. Kangra	10	8
Total	25	14

(c) and (d) Licences for the remaining branches could not be utilised because of non availability of infrastructural facilities such as premises, connected roads, communication and security arrangements. The validity period of the licences has been extended upto 30-9-1990 to enable the banks to open branches at the remaining centres.

[*English*]

Deposits and loans advanced by banks in Himachal Pradesh

1603. PROF. PREM KUMAR DHUMAL: Will the Minister of FINANCE be pleased to state:

(a) the details of deposits in the nationalised banks in Hamirpur, Una,

Bilaspur and Kangra districts of Himachal Pradesh;

(b) whether the credit deposit ratio of nationalised banks in the above districts is below the national credit deposit ratio; and

(c) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) The aggregate deposits, and the Credit Deposit (C:D) Ratio of all scheduled commercial banks in the following 4 districts of Himachal Pradesh as on the last Friday of March, 1990 (latest available data) are as under:—

	<i>(Rs. in crores)</i>	
	<i>Deposits</i>	<i>C:D Ratio(%)</i>
1. Hamirpur	106.54	16.1
2. Una	97.40	46.4
3. Bilaspur	39.85	28.9
4. Kangra	295.83	21.3

The C:D ratio for Himachal Pradesh on that date was 38.6% while the All India figure was 65.8%. However, the C:D ratio in an area is not an accurate indicator of the adequacy or otherwise of credit deployed in that area. The same is influenced by the level of economic activity, the extent of deposit mobilisation and the availability of suitable investment opportunities.

[*Translation*]

Poor Reception of Doordarshan Programmes in Districts of Hamirpur and Kangra

1604. PROF. PREM KUMAR DHUMAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have received complaints from people of districts Hamirpur and Kangra in Himachal Pradesh regarding poor reception of Doordarshan Programmes;

(b) whether there is a demand for setting up of a LPTs at Ashapuri of Kangra and another one in Sujampur Tihra of Hamirpur, Himachal Pradesh; and

(c) if so, the steps taken in this regard?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) Yes, Sir.

(c) It is the endeavour of Doordarshan to extend TV service especially to hilly areas as expeditiously as possible but this objective can be achieved only in a phased manner depending upon availability of fund.

Foreign Tourist Visit

1605. PROF. PREM KUMAR DHUMAL: Will the Minister of TOURISM be pleased to state:

(a) the number of foreign tourists visited India this year upto 31 May, 1990;

(b) the extent of increase or decrease in their number in comparison to figures of foreign tourists visiting India during the corresponding period last year; and

(c) the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SATYA PAL MALIK): (a) to (c) The number of foreign tourists who visited India during January-May, 1990 were 5,53,334, excluding the nationals of Pakistan and Bangladesh. The arrivals during the above period registered an increase of about 6.4% over the corresponding period of the previous year due to promotional efforts in the overseas markets.